

1	2	3	4	5	6
37.	Field Construction Work near Basrah	Toyo Engg. India Ltd.	100.0	Mar '80	
38.	Electrical Engg. and other Consultancy Services near Basrah.	Do.	39.0	Mar. '80	
39.	Civil Works of Ancillary Industries for Al-Qaim Fertilizers Project.	Dalal Consultants	41.6	Dec '78	20 months
40.	Sewerage for East of Army Canal Contract No. 124.	Jaiprakash Associates.	1,350.0	Apr '80	42 months
41.	Basrah Insurance Complex Bldg.	Bhandari Builders	50.0	19-4-80	22 months
42.	Electrification of EGWA HQS Bldg.	Ramon Group	36.0	May '80	Aug. 1981
43.	Turnkey Contract for Construction of 2000 Houses in Baghdad.	Makers Development Services.	1,250.0	12-6-80	36 months
44.	Design and Construction of 2269 Prefab Houses at Maqal, Um-Qasr, Khoral Zuber	HSGL/Punjab Ghemi Plants	1,215.0	9-6-80	33 months
45.	Misan Gas Project Ph-I	Dodsals Pvt. Ltd.,	72.0	31-5-80	9 months with maintenance period of 11 months.
46.	Scientific Research Centre at Jadiriyaq in Baghdad.	Dalal Consultants	96.0	Letter of Intent Awarded.	
47.	Construction of 800 Houses at Najaf.	Bhandari Builders	400.0	12-7-80	28 months
48.	Mosul Hotel	NBCC	200.0	Letter of Intent Awarded	
49.	Dokan Hotel	NBCC	54.0	Do.	
50.	Khasa Chai River	Recondo Ltd.	30.0	Do.	
51.	Extension of Al-Rasheed Hospital.	Dalal Consultants.	80.0	Do.	
52.	Construction of Football Stadium at Misan.	Engg. Construction Corporation.	170.0	Do.	
53.	Babylon Fisheries Project.	Dodsals Pvt. Ltd.	40.0	Do.	
54.	Shinafia Bridge	AFCONS	80.0	Do.	

सरगुजा मध्य प्रदेश में मन पथ एल्यूमिनियम (बाक्साइट) खानों में सर्वेक्षण

सर्वेक्षण का काम अब पूरा कर लिया गया है;

7384. श्री चक्रधारी सिंह: क्या इत्याद और खान मंत्री यह बताने की कृपा करेंगे कि:

(ख) यदि हां, तो इसे कब चालू किया जाएगा; और

(क) क्या जिला सरगुजा (मध्य प्रदेश) में मन पथ एल्यूमिनियम (बाक्साइट) खान में

(ग) यदि नहीं, तो विलम्ब के कारण हैं ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी): (क) से (ग). मध्य प्रदेश सरकार के खनन और भूतत्व निदेशालय ने मनपथ बाक्साइट निक्षेपों का समन्वेषण किया है। खनिज गवेषण निगम द्वारा इस समय अतिरिक्त आंकड़े एकत्र किए जा रहे हैं।

भारत एल्यूमिनियम कंपनी अपनी गृहित खानों में घटते हुए भंडारों का ध्यान में रखकर, बाक्साइट के वैकल्पिक स्रोतों को पृष्टि के बारे में इच्छुक है। खनिज गवेषण निगम के अध्ययन के परिणामों और अयस्क ढूँढाई की लागतों के आधार पर ही इस बारे में कोई निर्णय लिया जाएगा कि कोरवा एल्यूमिना कारखाने के लिए इन निक्षेपों का इस्तेमाल किया जा सकता है या नहीं।

Memorandum from J. K. Manufacturers Limited, Kanpur Sangarsh Samiti

7385. SHRI M. ISMAIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any memorandum from J. K. Manufacturers Ltd., Kanpur Sangarsh Samiti for re-opening of the mills; and

(b) if so, steps taken by Government in this regard thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The matter is under consideration.

Income-tax Officers

7386. SHRI RASHEED MASOOD: Will the Minister of FINANCE be pleased to state:

(a) whether in the Income-Tax Department, departmental promotees from lower ranks reaching up to Class II Gazetted officers post and direct recruits in Class I Gazetted posts are

both designated as Income-Tax Officers; and

(b) whether any representations have been received pointing out that this is an anomaly, and if so, action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Yes, Sir. Income-tax Officers rank above Inspectors of Income-tax and below Assistant Commissioners of Income-tax among the six Income-tax Authorities prescribed under section 116 of the Income-tax Act, 1961. Though suggestions have been made for adopting different designations for the Income-tax Officers depending on their class of service, it has not been found feasible so far to amend the above provisions of the Act.

राष्ट्रीयकृत बैंकों द्वारा ऋणों का माफ किया जाना

7387. श्री अशफाक हुसैन: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) 31 मार्च, 1977 तक राष्ट्रीयकृत बैंकों ने ऋणों की कितनी धनराशि माफ की है तथा दिनांक 1 अप्रैल, 1977 से 31 मार्च, 1980 तक की अवधि के दौरान कितनी धनराशि माफ की गई;

(ख) इसमें से ऋणों की कितनी ऐसी धनराशि माफ की गई है जो कमजोर वर्ग के लोगों, शिल्पकारों, हथकरघा बुनकरों द्वारा लिए गए ऋणों से सम्बन्धित थी तथा बड़े औद्योगिक गृहों द्वारा लिए गए ऋणों से सम्बन्धित कितनी राशि माफ की गई है;

(ग) इनमें से ऐसी कम्पनियों और व्यक्तियों कितने-कितने हैं, जिनके मामलों में एक लाख रुपये से अधिक की राशि के ऋण को माफ कर दिया गया है;

(घ) क्या कुछ ऐसे औद्योगिक गृह हैं, जिनके मामलों में एक करोड़ रुपये से अधिक की राशि के ऋण को माफ किया गया है; और